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2. Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
10. Steno to Registrar (Vigilance/I.&E./Judicial/Computerization) High Court of Chhattisgarh, Bilaspur, for information.
11. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
12. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara//Janjgir-Champa/Dhamtari/ Mahasamund/ Kabirdham (Kawardha)/ Korba/. Uttar Bastar(Kanker)/Korea (Baikunthpur)/ Jashpur at Jashpurnagar/Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur /Baloda-Bazar for information.
13. The Principal Judge/Judge, Family Court Bilaspur/Durg/Janjgir-Champa/Korba/Koriya(Manendragarh/Raigarh/Raipur/Rajnandgaon/Surguja at Ambikapur for information.
14. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
15. Additional Registrar (Judicial/D.E. & E./Admn./S. & A. Cell/ M./Checker), High Court of Chhattisgarh, Bilaspur for information.
16. Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
17. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur for information.
19. The Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
20. The Deputy Registrar (R.G. & Estt./Writ/Criminal/Civil/Vigilance/Works/D.E.), High Court of Chhattisgarh, Bilaspur for information.
21. The Assistant Registrar, Budget/Confidential) High Court of Chhattisgarh, Bilaspur for information.
22. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for information.

  
(Arvind Singh Chandel)  
Registrar General

**HIGH COURT OF CHHATTISGARH : BILASPUR**

**NOTIFICATION**

No. 6543 /Rules/2016

Bilaspur dated 8-8-2016

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force from the date of its publication in the Chhattisgarh Gazette :—

**AMENDMENTS**

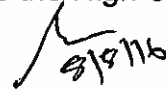
1. A new Sub-rule (18) of Rule 22 be inserted after Sub-Rule (17) as under :-

"(18) An appeal under Section 30 of the Employees' Compensation Act."

2. At the last of Sub-rule (2)(vii) of Rule 23 before full stop be amended by adding words as under :-

"and appeals under Section 30 of the Employees' Compensation Act."

By order of Hon'ble the High Court



**(Arvind Singh Chandel)**  
Registrar General